

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 7713 - JK (LD ) of 2025**  
**DATED:- 03 - 07 - 2025**

Sanction is hereby accorded to the appointment of Officer's of Health and Medical Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

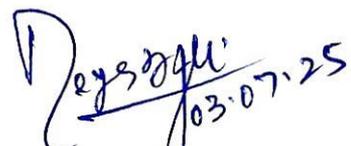
Secretary to Government

Dated 03.07.2025

No:-LAW-OIC/07/2025

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary, Health and Medical Education Department
7. Director Litigation, Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
**(Reyaz Ali Bhat)**

Assistant Legal Remembrancer



**Annexure to the Government Order No. 7713 – JK (LD) of 2025 dated 03.07.2025**

S.No	Titled of Court cases as well as Jurisdiction of Cases	OIC
1.	T.A No.5358/2021 titled Bittu VS State of J&K and Ors.	<b>Dr. Sanjay Sharma</b> <b>Dy. Director (Dentistry), Health Services, Jammu</b> <b>Mobile no. 8716888000</b>
2.	T.A no./5352/2021 titled Kulvinder VS State of J&K and Ors.	
3.	T.A No. 8618/2020 titled Nissar ahmed VS State of J&K and Ors.	
4.	O.A No. 1330/2021 titled Dr. Anju Kumari& anr vS UT of J&K and Ors.	
5.	T.A No. 192/2020 titled Dr. Robindera Kour VS State of J&K and Ors.	
6.	O.A No. 1812/2021 titled Kapoor Chand VS UT of J&K and Ors	
7.	T.A No. 7461/2021 titled Mushtaq Ahmed Beg vs State of J&K and Ors.	
8.	T.A No. 568/2020 titled Syed Tousef Ikhlaq VS State of J&K and Ors.	
9.	WPC No. 739/2024 titled Siemens Health Care Pvt. Ltd VS Mission Director, National Health Mission, J&K and others	<b>DR. Nadiya Khanday, (JKAS) (Accounts Officer, Associated Hospital, GMC, Srinagar)</b>
10	O.A no. 639/2025 titled Firdous Kousar VS UT of J&K and others.	<b>MR. Bashir Ahmad Bhat (JKAS), (Personal Officer, GMC, Srinagar)</b>
11	WPC NO. 2112/2023 titled Kounsara VS UT of J&K	<b>MR. Bashir Ahmad Bhat (JKAS), (Personal Officer, GMC, Srinagar)</b>
12	O.A NO. 404/2025 titled Kaleem Zohrah VS UT of J&K and others	<b>MR. Bashir Ahmad Bhat (JKAS), (Personal Officer, GMC, Srinagar)</b>
13	WP(C) No. ___/2025 titled 'UT of Jammu and Kashmir and Ors. vs Dr. Chand Narayan Dhar'	<b>Dr. Murtaza Rashid, Deputy Secretary</b>
14	OA No. 742/2025 titled Ghulam Mohd Magray Vs UT of JK & Ors.	<b>Mr. Hilal Ahmed Wani</b> <b>Mobile No. 7006137171</b> <b>Administrative Officer, Directorate of Family Welfare, MCH &amp; Immunization, J&amp;K</b>

*Deysyge*

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